

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-418(ND)18

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2019.**

**NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s.
Hindustan Paper Corporation Ltd.**


SECTION OF THE COMPANIES ACT: U/s. 9 of IBC


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Premtosh Mishra, Mr. Vivek Sibal, Mr. Rahul Sharma, Advocates for the Respondent.		

ORDER

CAs 198 and 288 of 2019 have been filed by Hindustan News Private Limited, a subsidiary of the Corporate Debtor. Mr. Premtosh Mishra, Ld. counsel has put in appearance on behalf of the COC. Pursuant to notice of the CAs being served on them. Let reply be filed by the Resolution Professional.

To come up on 25.03.2019 the date already fixed.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)